



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)**

**COURT NO: 101**

#### [LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Cont.Cas(C)/441/2015	JOGIGHOPA ASHOK KAGAJKAL SRAMIK SANTHA <b>Versus</b> V.K. PIPERSENIA, IAS and 9 ORS	MR.H R A CHOUDHURY MR.A WAHAB	MR.B PRASAD(R-1to5 & 7) MR.P K ROY(R-6) MR.S C KEYAL(R-8,9) MS.S JAHAN(R-1to5 & 7) MS.D PHUKAN(R-1to5 & 7) MR.S ALI(R-1to5 & 7) MS.D MUSAHARY(R-1to5 & 7) MS.M DUTTA(R-6) SC, A.S.G.I.
2	MC/2336/2011 IN LA APP. SL.NO. 111263, WITH STAY PET.	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> DR. PRABIN KALITA,	MS.M CHATTERJEE MISS.D SONOWAL SC, NF RLY MRS.U CHAKRABORTY	
3	I.A.(Civil)/331/2017 in RSA/287972/2016	ON THE DEATH OF ABDUL SAMAD MULLAH HIS LEGAL HEIRS MD. ABDUL KHALEQUE MULLAH <b>Versus</b> MD. ABDUL GANI and 4 ORS,	MR.J AHMED MR.G BHARADWAJ MS.M AHMED MR.A HOQUE	MR.B ULLAHR- 1and2 MR. R K BHUYAN(R-5) MRA ZAMAN(R-5) MR. K SAIKIA(R-5)
	<b>WITH</b> RSA/287972/2016 (Filing Number)	ON THE DEATH OF ABDUL SAMAD MULLAH HIS LEGAL REPRESENTATIVE MD ABDUL KHALEQUE MULLAH <b>Versus</b> MD ABDUL GANI and 4 ORS	MR.J AHMED MR.A HOQUE	
4	I.A.(Civil)/551/2018 in MACApp./107/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO .LTD <b>Versus</b> MD FAIZUL HAQUE AND 2 ORS	MR A TALUKDAR MR. K K BHATTA MR J JOHN MS J TALUKDAR	
	<b>WITH</b> MACApp./107/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD FAIZUL HAQUE	MR A TALUKDAR MR. K K BHATTA MR J JOHN MS J TALUKDAR	
	<b>WITH</b> I.A.(Civil)/549/2018 in MACApp./107/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD FAIZUL HAQUE AND 2 ORS	MR A TALUKDAR MR. K K BHATTA MR J JOHN MS J TALUKDAR	
5	RSA/112/2018	MUSST RAHIMA KHATUN AND 5 ORS <b>Versus</b> MD AHAMAD ALI AND 7 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	MR. A ALAMGEER (R1) MR. K R PATGIRI (R7 & R8) MR. R ALI (R1) MR. A ALAM (R1)

6	RSA/59/2019	ABDUL MATLEB AND 8 ORS <b>Versus</b> SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY MR. M A LASKAR	
7	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
8	WP(C)/4322/2017	MANOSHA SARKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM
9	WP(C)/4327/2017	SUNRISE SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B GOGOI MR.P NAYAK	GA, ASSAM
10	WP(C)/4949/2017	MAHESH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, CO-OP.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MR A GOENKA	10-07-2019	To	20-09-2019
3)	MS D D ROY	07-08-2019	To	07-11-2019
4)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
5)	MS R S SADIAL	05-09-2019	To	17-09-2019
6)	MR. M L PANDIA	05-09-2019	To	17-09-2019
7)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
8)	MR. A SARMA	03-09-2019	To	31-10-2019
9)	MR. N C DAS	09-09-2019	To	27-09-2019
10)	S BORGHAIN	09-09-2019	To	13-09-2019
11)	MR D K DAS	10-09-2019	To	16-09-2019
12)	MS. B CHOWDHURY	10-09-2019	To	27-09-2019
13)	MR J A HASSAN	10-09-2019	To	13-09-2019
14)	MR. A BHATTACHARYA	11-09-2019	To	20-09-2019
15)	MR. K R BORA	11-09-2019	To	16-09-2019
16)	MR. M K SHARMA	12-09-2019	To	21-09-2019
17)	MR H Dey	11-09-2019	To	20-09-2019
18)	MR. S SINHA	13-09-2019	To	17-09-2019